Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 77 of 2011

Dated : 10th October, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Relaince Infrastructure Limited … Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Akhil Sibal Sr. Adv. with**
Mr. Hasan Murtaza

Counsel for Respondent (s): **Mr. Buddy A. Ranganadhan with**

Mr. Rakesh Pal Abrol for R.6

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ss